

duly authenticated by the Secretary-General of Rajya Sabha of the following five Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 12th May, 1989:—

- (1) The Chandigarh Disturbed Areas (Amendment) Bill, 1989.
- (2) The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1989.
- (3) The Representation of the People (Amendment) Bill, 1989.
- (4) The Punjab Pre-emption (Chandigarh and Delhi Repeal) Bill, 1989.
- (5) The Railways Bill, 1989.

12.02 hrs.

BUSINESS ADVISORY COMMITTEE

[*English*]

Seventy-second Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): I beg to present the Seventy-second Report of the Business Advisory Committee.

12.02 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

[*English*]

Hundred and Seventieth, Hundred and Seventy-First and Hundred and Seventy-Second Reports

SHRI P. KOLANDAIVELU (Gobichettipalayam): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Hundred and seventieth Report on action taken on 76th Report (Eighth Lok Sabha) on Delay in development of an equipment for Air Force.
 - (2) Hundred and Seventy-First Report on action taken on 63rd Report (Eighth Lok Sabha) on Costly equipment lying idle in Regional Telecommunication Training Centre, Hyderabad.
 - (3) Hundred and Seventy-Second Report on action taken on 88th Report (Eighth Lok Sabha) on Licensing of land at Wadi Bunder to a firm.
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12.03 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[*English*]

Fifty-ninth Report

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Fifty-ninth Report (Hindi and English versions) of the

Committee on Public Undertakings on Oil and Natural Gas Commission—Extra expenditure of Rs. 70.31 lakhs on the purchase of pour point depressant and Minutes of the sittings of the Committee relating thereto.

12.04 hrs.

RE: COMPTROLLER AND AUDITOR GENERAL'S REPORT ON BOFORS GUN DEAL—CONTD.

[*English*]

MR. SPEAKER: I am only concerned with the functioning of the House. I can allow you a discussion. You discuss it. I cannot do anything else.

12.04 hrs.

At this stage, Shri Satyagopal Misra and some other hon. Members came and stood on the floor near the Table

[*Translation*]

MR. SPEAKER: Where are you advancing?

[*English*]

MR. SPEAKER: I am very much pained. I cannot say much more than that if this is the way the House is to run.

(*Interruptions*)

MR. SPEAKER: If you want to say certain things, you say it but not like this.

(*Interruptions*)

MR. SPEAKER: There must be some decorum in the House. You are exceeding all the limits. You are trying to murder democ-

racy. This House is meant for discussion. I am really pained.

(*Interruptions*)

MR. SPEAKER: What is this? If you have got no decorum what can I do? This is a question of discussion with arguments. This is a question of democracy you discuss it. you can bring a No-Confidence Motion and I will admit that.

(*Interruptions*)

MR. SPEAKER: No, not like this. I am not going to do it. I can allow a discussion...

(*Interruptions*)

MR. SPEAKER: I am really sorry. I feel pained. It is highly deprecable. It is highly deplorable...

(*Interruptions*)

MR. SPEAKER: I adjourn the House till two o'clock.

12.06 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]

(*Interruptions*)